

DIVISION BENCH

ITEM NO.152

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No. 08/2024 IN CP No. 05/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHRIJEE INFRACON PVT. LTD. V/S ROC, KANPUR
UNDER SECTION	SEC 252 (3) OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 18th April, 2024.

**-Sd-
(Court Officer)**

15th April, 2024

*Priya Agarwal
(Stenographer)*